

(a) whether any kind of new and innovative measures have been undertaken by the Ministry in general and/or by its various departments or PSUs and autonomous bodies associated with it to improve work culture, bring more transparency and accountability and also to enhance result orientation during the last five years;

(b) if so, the details thereof; and

(c) the impact of these efforts?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) to (c) The Ministry of Panchayati Raj has introduced Biometric Attendance System, e-office, e- Human Resource Management System, Government - e-Market, Bhavishya Portal, Public Financial Management System, Smart Performance Appraisal Report Recording Online Window and Central Secretariat Cadre Management System. The implementation of above systems has resulted in better monitoring of attendance, timely and efficient disposal of official works, online management of service records of employees, procurement of goods and services in transparent and competitive manner, timely processing and disposal of superannuation benefits to retiring employees, online release of salaries and other payments, timely appraisal of employees. These efforts have improved the work culture, transparency and accountability in working of the Ministry.

Panchayati system at different levels

2337. SHRI MANAS RANJAN BHUNIA: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether country has the largest number of Village Panchayat, Block Panchayat and Zilla Panchayat bodies and number of elected Village Panchayat, Block Panchayat and Zilla Panchayat Members;

(b) if so, the number of Village Panchayat bodies and its elected Members;

(c) the number of Block Panchayat bodies and its elected Members;

(d) the number of Zilla Panchayat bodies and its elected Members; and

(e) the number of SC, ST and women Members in these bodies?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) to (e) 'Panchayat', being "Local Government", is a State subject and part of State list of Seventh Schedule of Constitution of India. Mandate for setting up of Panchayats is provided by Article 243 in Part IX of the Constitution of India. Accordingly the Panchayats are setup and operated through the respective State Panchayati Raj Acts. Details showing number of Village Panchayat, Block Panchayat and Zilla Panchayat bodies, along with its members, State/Union Territory-wise is given in the Statement-I (*See below*). Strength of elected members of Scheduled Castes (SCs), Scheduled Tribes (STs) and Women in Panchayats varies from time to time. Details showing State/Union Territory-wise number of elected women, including elected women of SCs and STs, in Panchayati Raj Institutions is given in the Statement-II.

Statement-I

Details showing the number of village panchayats, block panchayats, zila panchayats and their elected members

Sl. No.	State/Union Territory	No. of Village Panchayats	No. of Elected Village Panchayats Members	No. of Block Panchayats	No. of Elected Block Panchayat Members	No. of Zilla Panchayats	No. of Elected Zilla Panchayat Members
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar Islands	70	753	7	70	2	35
2.	Andhra Pradesh	13063	143992	660	11398	13	660
3.	Arunachal Pradesh	1785	7416	177	1785	25	182
4.	Assam	2199	24137	191	2197	26	420
5.	Bihar	8387	123119	534	12565	38	889
6.	Chhattisgarh	11534	166917	146	3119	27	429
7.	Dadra and Nagar Haveli	20	136	NA	0	1	11
8.	Daman and Diu	18	172	NA	0	2	20
9.	Goa	191	1555	NA	0	2	0

1	2	3	4	5	6	7	8
10.	Gujarat	14292	137762	248	5220	33	1098
11.	Haryana	6197	66622	126	2997	21	416
12.	Himachal Pradesh	3226	26800	78	1673	12	250
13.	Jammu and Kashmir	4290	39512	275	316	20	22
14.	Jharkhand	4346	53661	263	5432	24	545
15.	Karnataka	6021	96968	178	3903	30	1083
16.	Kerala	941	15962	152	2079	14	331
17.	Ladakh	192	0	31	0	2	0
18.	Lakshadweep	10	110	NA	0	1	0
19.	Madhya Pradesh	22812	385339	313	6790	51	852
20.	Maharashtra	27877	234706	351	3939	34	1990
21.	Manipur	161	1676	NA	0	6	60
22.	Odisha	6798	99833	314	6801	30	853
23.	Puducherry	108	0	10	0	NA	0
24.	Punjab	13266	97060	150	2899	22	353
25.	Rajasthan	11341	119000	352	6258	33	1013
26.	Sikkim	185	1040	NA	0	4	113
27.	Tamil Nadu	12523	99324	385	6471	31	655
28.	Telangana	12769	96533	540	6497	32	438
29.	Tripura	591	6111	35	419	8	116
30.	Uttar Pradesh	58762	831630	822	78590	75	3197
31.	Uttarakhand	7789	58586	95	3207	13	1003
32.	West Bengal	3340	49112	342	9283	22	834
TOTAL		255104	2985544	6775	183908	654	17868

NA= Not Available

This data has been collected from the States/Union Territories over a period of time.

Statement-II

*Details showing State/UT-wise number of elected women members
in various panchayats*

Sl. No.	States/Union Territory	Number of Elected Women (as per information received from States/ Union Territories)
1	2	3
1.	Andaman and Nicobar Islands	306
2.	Andhra Pradesh	78,025
3.	Arunachal Pradesh	3,658
4.	Assam	14,609
5.	Bihar	71,046
6.	Chhattisgarh	93,392
7.	Dadra and Nagar Haveli	47
8.	Daman and Diu	92
9.	Goa	571
10.	Gujarat	71,988
11.	Haryana	29,499
12.	Himachal Pradesh	14,398
13.	Jammu and Kashmir	13,224
14.	Jharkhand	30,757
15.	Karnataka	51,030
16.	Kerala	9,630
17.	Ladakh	Not Available
18.	Lakshadweep	41
19.	Madhya Pradesh	196,490
20.	Maharashtra	128,677

1	2	3
21.	Manipur	880
22.	Odisha	56,627
23.	Puducherry	Not Available
24.	Punjab	41,922
25.	Rajasthan	64,802
26.	Sikkim	580
27.	Tamil Nadu	56,407
28.	Telangana	52,096
29.	Tripura	3,006
30.	Uttar Pradesh	304,538
31.	Uttarakhand	35,177
32.	West Bengal	30,458
TOTAL		1,453,973

This data has been collected from the States/Union Territories over a period of time.

Performance of Railways

†2338. SHRI REWATI RAMAN SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways are failing in providing facilities to its passengers;

(b) the details of Government's action plan to modernize the Railways and make it world-class; and

(c) the contribution of Railways in terms of percentage, to the Gross Domestic Product (GDP) of the country's economy?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) Indian Railways constantly strive to provide better facilities to its vast set of customers through proper planning and system improvements on a continuous and an ongoing basis depending

†Original notice of the question was received in Hindi.